ttcome Tax Arrears against M|s. Sahu Cements and Sahu Chemicals,

1057. SHRI RAM BHAGAT PAS-WAN: Will the Minister of FINANCE toe pleased to state;

(a) what is the amount of income tax required to be realised from M/s. Sahu Cements and Sahu Chemicals, Varanasi;

(b) whether it is a fact that no effective steps have been taken to realise the arrears of income tax; and

(c) if so, what steps Government Jiavc taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (e) The requisite information is not readily available; the same is being collected and will be laid on the Table of the House as soon as possible.

1058. [Transferred to the 29th July, 1982].

## Clorance of outstation cheques in the State Barnk of India, Central Sec. retariat Branch

1059. SHRI F. M. KHAN: Will the Minister of FINANCE be pleased to state:

(a) what are the details of the outstation cheques received from the account holders in the State Bank of India, Central Secretariat Branch New Delhi for onward clearance from the 31st May, 1982 to the 12th June, 1982;

(b) on which date each of thesa cheques was sent to the concerned bank for clearance, together with the date on which each cheque «ras actually credited in the account;

(c) whether it is a fact that outstation cheques received in the said bank remain uncleared for more than 20 days;

(d) if so, what are the reasons therefor; and

(e) what steps Government propose to take to avoid undue delay in the clearance of outstation cheques?

 $t_0$  Questions

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e) The information is being collected and to the extent possible will be laid on the Table of the House.

## **Diminishing aid from DDA**

1060. SHRI R R MORARKA: Will the Minister of FINANCE be pleased to state:

(a) wheher the Government of India have expressed their concern at the Fund Bank Committee meetings about the diminishing soft loan aid from the IDA; and

(b) if so, what are the details iri. this regard?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a\* and (b Yes. Sir. In the Fund Bank Committee meetings held i<sup>TM</sup> Helsinki on May 13-14, 1982 the Indian delegation had expressed its grave concern at the worsening aid climate for developing countries in general and the crisis that had overtaken the VI Replenishment of IDA in particular. The delegation had urged that IDA VI must remain a 3 year programme as originally negotiated and that donor countries should release their second and third contributions at originally agreed levels. The delegation also urged that negotiation for the VTI Replenishment of IDA should be initiated without further delay.

## State Bank of India loan to young entrepreneurs of Bihar

1061. SHRI KALRAJ MISHRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has, been drawn 'o the news item which appeared in the daily Hindi *Aryavarta* of The 26th June, 1982